

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.271/97

Thursday, this the 20th day of February, 1997.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K Balamanickam,
Diesel Assistant,
Southern Railway,
Palghat Division,
Erode.

- Applicant

By Advocate Mr TC Govindaswamy

vs

1. Union of India through
the General Manager,
Southern Railway,
Headquarters Office,
Park Town.P.O.
Madras-3.
2. The Chief Personnel Officer,
Southern Railway,
Headquarters Office,
Park TownP.O.
Madras-3.
3. The Divisional Personnel Officer,
Southern Railway,
Palghat Division, Palghat. - Respondents

By Advocate Mr K Karthikeya Panicker

The application having been heard on 20.2.97 the
Tribunal on the same day delivered the following:

O R D E R

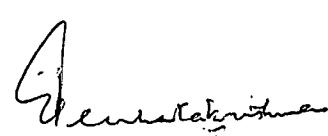
HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

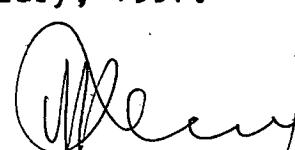
The applicant who is a Diesel Assistant, has filed
this application for a declaration that he is entitled to
have his pay fixed in accordance with Rule 1313(a)(1) of the

Indian Railway Establishment Code, Volume-II with reference to the last pay drawn by him in the post of Khalasi Helper. The applicant has made a representation. Learned counsel for applicant states that all the facts have not been properly putforward in this representation and that he would prefer to make a consolidated representation. Learned counsel for respondents states that the respondents would consider the representation if so made within a time limit to be stipulated by the Tribunal.

2. In the light of what is stated above, the application is admitted and disposed of with a direction to applicant to make a consolidated representation incorporating his grievance regarding fixation of pay within a period of two weeks from today. If such a representation is received by them, the respondents are directed to consider the same and pass appropriate orders in the light of the rules and instructions on that subject within a period of three months from the date of receipt of the representation. No costs.

Dated, the 20th February, 1997.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


AV HARIDASAN
VICE CHAIRMAN

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